

BEFORE THE NATIONAL GREEN TRIBUNAL**EASTERN ZONE BENCH, KOLKATA****IN THE MATTER OF:****M.A No. 39/2024/EZ****in****Original Application No. 144/2023/EZ**

News Item published in Avenue Mail Dated 7th February 2023 titled "Jamshedpur: Industrial Wastes adding to Pollution level in River Subarnarekha".

AND**Member Secretary, Jharkhand Pollution Control Board & Ors.****...Respondents****INDEX**

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CHANDRA GUPTA KAMAL**Advocate****Bar Association Room No. 5,****High Court, Calcutta****Chamber: 8/1, K.S. Roy Road,****Kolkata: 700001.****(M)7595831025****Email: cgkamal.10@gmail.com**



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IN THE MATTER OF:

M.A No. 39/2024/EZ

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AND

Member Secretary, Jharkhand Pollution Control Board & Ors.

...Respondents

ADDITIONAL AFFIDAVIT FILED BY EXECUTIVE OFFICER, JUGSALAI NAGAR PARISHAD, JUGSALAI, JHARKHAND, (i.e. RESPONDENT NO. 5 HEREIN).

I, Sandeep Paswan, son of Jagarnath Paswan, aged about 28 years, by Religion - Hinduism, by Occupation - Service under Jugsalai Nagar Parishad in the office of Executive Officer, Jugsalai, Jamshedpur, Jharkhand, having its office at Jugsalai, P.S. Jugsalai, Jamshedpur, Jharkhand, do hereby solemnly affirm and state as follows:

1. That, I am the Executive Officer, Jugsalai Nagar Parishad, Jamshedpur, Jharkhand, (Respondent No. 5 herein) and that I am aware of the facts and records in the instant case and have gone through the allegations and contentions in the Original Application as such I am competent to make and affirm the instant Affidavit

✓
EXECUTIVE OFFICER
Jugsalai Nagar Parishad
Jugsalai, Jamshedpur

Signed / Put L.T.I.
in my Presence
Advocate
Date: 24 OCT 2025

X

2. That, I am a law-abiding Citizen of India and very much respect the Constitution and Judicial System of India.
3. That in pursuance and in compliance to the order dated 25.07.2025 of the Hon'ble Tribunal in the instant Original Application this Additional Affidavit is being filed by Executive Officer, Jugsalai Nagar Parishad, Jamshedpur, Jharkhand, Respondent No. 5 herein.
4. That this affidavit is being filed for bringing necessary facts and statements on record for just and proper adjudication of this case.
5. That in addition to the affidavit dated 07.05.2025 filed before this Hon'ble Tribunal, I am filing the instant Additional Affidavit and most humbly state as follows:

- i. That at present, for the construction of STP, the dump yard area situated at Shivghat Road under Nagar Parishad which has been selected and only after the disposal of legacy waste in the said dump yard, land will be available for construction of STP at the selected site.

A total of 20,584.55 metric tons of legacy waste has been disposed of at the selected site. For the disposal of the remaining legacy waste, the selected agency is preparing a DPR by re-surveying the remaining waste quantity through work order no. 565, Jugsalai, dated 11th June 2025.



EXECUTIVE OFFICER
Jugsalai Nagar Parishad
Jugsalai, Jamshedpur

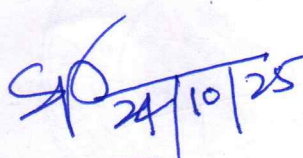
Signed / Put L.T.I.
In my Presence

Advocate
Date 24 OCT 2025

X

- iii. At the departmental level, work order no. 4278 dated 08.09.2025 has been issued to the Consultant through JUIDCO Limited (Jharkhand Urban Infrastructure Development Company Limited) to prepare DPR of STP for Jugsalai Municipal Council.
- iv. Jugsalai Municipal Council has sent a requisition vides its letter no. 743 dated 22.07.2025 to the State Urban Development Agency, Urban Development and Housing Department, Jharkhand, Ranchi for providing administrative approval and allotment of necessary fund amounting to Rs 4,89,52,900.00/- (Rupees Four Crores Eighty Nine Lakhs Fifty Two Thousand Nine Hundred) after technical approval of the DPR of FSTP (Faecal Sludge Treatment Plant) project.
- It is pertinent to mention here that if the abovementioned necessary fund is been sanctioned by the Urban Development and Housing Department, Government of Jharkhand for the Construction of the said STP proposed under Jugsalai Municipal Council at Shivghat Road, by March-2026, then the work for construction of the said proposed STP shall be completed by Feb-2027, provided no other/any hinderance comes in the way of completion of the said proposed STP.

A photocopy of the said letter no. ~~665~~⁵⁶⁵ Jugsalai, dated 11th June 2025, letter no. 4278 dated 08.09.2025 and letter no. 743 dated 22.07.2025 are annexed herewith and collectively marked as Annexure - A.


EXECUTIVE OFFICER
Jugsalai Nagar Parishad
Jugsalai, Jamshedpur

Signed / Put L.T.I.
in my Presence

Advocate
Date: 24 OCT 2025



X

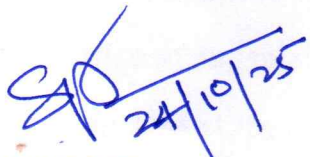
- 6. That, this Affidavit is filed bonafide and in the interest of justice. It is therefore prayed that Your Lordships, may kindly be pleased to accept the instant Additional Affidavit.
- 7. That the answering respondent seeks leave to file any further affidavits, if required, as per direction of the Hon'ble Tribunal.
- 8. I state that the statements contained in paragraphs Nos. 1 to 4 are true to my knowledge, and the rest is/are my respectful submissions before this Hon'ble Tribunal.

VERIFICATION

I, Sandeep Paswan, son of Jagarnath Paswan, aged about 28 years, by Religion - Hinduism, by Occupation - Service under Jugsalai Nagar Parishad in the office of Executive Officer, Jugsalai, Jamshedpur, Jharkhand, having its office at Jugsalai, P.S. Jugsalai, Jamshedpur, Jharkhand is filing the instant Affidavit.

Date: 24.10.2025

Place: Jamshedpur.


 24/10/25
 EXECUTIVE OFFICER
 Jugsalai Nagar Parishad
 Jugsalai, Jamshedpur
 Deponent

Identified by me:


 Advocate
 24 OCT 2025


 PRAMOD KR. BHAGAT
 NOTARY
 REG. NO. 2421/J
 JAMSHEDPUR
 INDIA
 EAST SINGHBHUM
 GOVT. OF JHARKHAND
 24 OCT 2025

Attested the Signature of the
 Executant/Executants who Signed/
 Put L.T. in my Presence of Sri.....
 Advocate
 District Court, Jamshedpur and also
 Identified by him.

24 OCT 2025
 Pramod Kr. Bhagat
 NOTARY
 E. Singhbhum, JSR


JHARKHAND URBAN INFRASTRUCTURE DEVELOPMENT COMPANY LIMITED
(Govt. of Jharkhand Undertaking)

 JUIDCO BHAWAN, KUTCHERY ROAD,
 RANCHI-834001, JHARKHAND.

 Ph No.: +91-651-2225878, e-mail Id-pd-t.juidco@gmail.com

CIN: U45200JH2013SGC001752



Letter No: JUIDCO/SBM 2.0/PMC/Santhal/3903(3665)/2025-4278

Date: 08.09.2025

LETTER OF ACCEPTANCE (LOA)

To,

MaRS Planning & Engineering Services Pvt. Ltd.
 C/287, Yash Padam, Ashok Nagar Main Road, Ranchi,
 Jharkhand-834002
 Mob: +91 7781000157
 Email: wb@marsconsultancy.com

Sub: Selection of Consultant and preparation of Detailed Project Report (DPR) and providing Project Management Consultancy Services for Interception and Diversion and STP's along with related Infrastructures in 8 towns in Kolhan Cluster in Jharkhand viz. Chaibasa, Jugsalai, Simdega, Khunti, Bundu, Chakulia, Saraikela, Chakradharpur.

Sir,

This is to notify that your bid with NIT no. JUIDCO Ltd./NIT/I&D and STPs Kolhan PMC/644 for preparation of DRP providing PMC services @ 3% of total project cost (inclusive of GST and all applicable taxes) only, as corrected/modified in accordance with Instructions to Bidders is hereby accepted.

You are hereby requested to furnish Performance Security in the form as per Clause 8.0 for an amount equivalent to Rs. 32,04,150/- (Rupees Thirty Two Lakh Four Thousand One Hundred Fifty only) which needs to be deposited by you within 15 days of receipt of this Letter of Acceptance (LOA). Also furnish the Non-Judicial Stamp paper of Rs. 500/- for drawing and signing of the agreement, failing which action as stated in Clause 9 of Section 1 will be taken.

(B.K. Roy)

Project Director (Tech)



कार्यालय जुगसलाई नगर परिषद, जमशेदपुर ।

पत्रांक:..... 565.....

प्रेषक:

कार्यपालक पदाधिकारी
जुगसलाई नगर परिषद
जमशेदपुर ।

सेवा में,

Regional Centre of Urban and Environmental,
Lucknow.

जुगसलाई/दिनांक- 11/06/25

विषय:-जुगसलाई डम्पयार्ड में शेष अपशिष्ट के पुनः सर्वेक्षण एवं DPR निर्माण की कार्रवाई के संबंध में।

प्रसंग:-आपका पत्रांक-URC/JP/724/2025-26, दिनांक-10.04.2025 एवं विशेष पदाधिकारी, अधिसूचित क्षेत्र समिति, जमशेदपुर के पत्रांक-360, दिनांक-09.02.2023

महाशय,

उपरोक्त विषयक प्रसंगाधीन पत्र के आलोक में अवगत कराना है कि अब तक 20,584.55 MT अपशिष्ट का निष्पादन किया जा चुका है, जबकि आपके द्वारा किए गए सर्वेक्षण के अनुसार दिनांक-30.04.2025 तक जुगसलाई डम्प यार्ड में कुल 32,671 MT अपशिष्ट होने का अनुमान व्यक्त किया गया था। वर्तमान में स्थल पर अभी भी अपशिष्ट दृष्टिगोचर हो रहा है।

अतः आपको आदेशित किया जाता है कि आप जुगसलाई डम्प यार्ड में शेष अपशिष्ट की मात्रा का पुनः सर्वेक्षण करते हुए SBM-U मानकों के अनुरूप विस्तृत परियोजना प्रतिवेदन (DPR) तैयार करें तथा तत्पश्चात अग्रतेर आवश्यक कार्रवाई सुनिश्चित करें।

उक्त कार्य हेतु विशेष पदाधिकारी, अधिसूचित क्षेत्र समिति, जमशेदपुर के पत्रांक-360, दिनांक-09.02.2023 में अंकित शर्तों एवं दरों पर आपको भुगतान किया जाएगा।

विश्वासभाजन

90/11/06/25

कार्यपालक पदाधिकारी
जुगसलाई नगर परिषद
जमशेदपुर।



कार्यालय जुगसलाई नगर परिषद, जमशेदपुर।

पत्रांक:.....743

प्रेषक,

कार्यपालक पदाधिकारी,
जुगसलाई नगर परिषद,
जमशेदपुर।

सेवा में,

निदेशक,
राज्य शहरी विकास अभिकरण,
नगर विकास एवं आवास विभाग,
झारखण्ड सरकार, रांची।

जुगसलाई / दिनांक: 22/7/25

विषय:— जुगसलाई नगर परिषद क्षेत्र के लिये FSTP निर्माण कार्य हेतु तकनीकी अनुमोदन प्राप्त प्राक्कलन की प्रशासनिक स्वीकृति प्रदान करते हुए आवंटन उपलब्ध कराने के संबंध में।

महाशय,

उपरोक्त विषय के संबंध में सूचित करना है कि जुगसलाई नगर परिषद क्षेत्र के लिये FSTP निर्माण कार्य हेतु अंचल अधिकारी, जमशेदपुर द्वारा भूमि चयन किया है, चयनित भू-खण्ड की उपयुक्ता से संबंधित प्रतिवेदन विभाग से प्राप्त कर लिया गया है। तत्पश्चात उक्त भूमि पर FSTP निर्माण हेतु चयनीत परामर्शी के द्वारा D.P.R. तैयार किया गया है जिसपर मुख्य अभियंता, तकनीकी कोषांग से कुल प्राक्कलित राशि ₹ 4,89,52,900.00 का तकनीकी स्वीकृति प्राप्त है।

अतः अनुरोध है कि उक्त कार्य हेतु कुल 4,89,52,900.00 रुपये का प्रशासनिक स्वीकृति प्रदत्त करते हुए आवंटन उपलब्ध कराने की कृपा की जाय।

अनु०—स्वीकृत प्राक्कलन की प्रति संलग्न।

विश्वासभाजन,


22/07/25

कार्यपालक पदाधिकारी,
जुगसलाई नगर परिषद,
जमशेदपुर।